

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 877 / (MAH) / 2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: TNM Metal Pvt Ltd
V/s.
Neosym Industry Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Ramkrishna	Respondent	
	BIMAL ROJSEKHA	Petitioner	

ORDER

TCP No.877/I&BP/NCLT/MB/MAH/2017

Since the parties have agreed for settlement, at their request, list this matter on 8.11.2017 for reporting settlement.

Sd / -

V. NALLASENAPATHY
Member(Technical)

Sd/ -

B. S. V. PRAKASH KUMAR
Member (Judicial)